

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Or. dt. 5.12.02

Copies of order
chancery sent to
both counsels.

DRB
26/12
SD

Or. dt. 5.12.02

and Or. dt. 10.2.03

Copies of order
dt. 5.12.02 & 10.2.03
sent to all parties.

DRB
21/12
SD

Order dated 10.02.2003.

The typographical error about—
the name of the Bench occurring in
the 8th line from the bottom of
B&P page of the order dated 05.12.02
be corrected and read as "Ahmedabad"
instead of "Guwahati".
copy of the order be re-communi-
cated to the parties.

Vice Chairman
Member G